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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA


CA (CAA) No. 538/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6TH AUGUST, 2018, 10:30 A.M

Name of the Company		Reshmi Petrochem Pvt. & Anr.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) ARNAB DUTTA, ADVOCATE
- 2) RIDHIMA CHACHRA, CS.


6/8/18
@Reshmi.
6/8/18.

112. 06-08-2018 – CA(CAA) No. 538/KB/2018 – Reshmi Petrochem Pvt. Ltd. & Anr.

O R D E R

The Ld. Counsel for the Applicant Companies appeared.

Heard the Ld. Counsel for the Applicants.

Each of the Applicant Companies has one Corporate shareholder. The Ld. Counsel for the Applicant Companies to produce the resolution of consent of those Corporate Shareholders. The Ld. Counsel for the Applicant Companies is also to produce certificate under Section 133 of the Companies Act, 2013 by way of Affidavit.

The matter to come up for further consideration on 30-08-2018.

Sd

(MADAN B GOSAVI)
MEMBER(JUDICIAL)